

elemented im-
d 20,000
Centres
300 hubs

of time,
medicine
iding the
delivery
g the di-
at exists
l India,"
it added.

ment of workers at the Kochi refinery was due from August 1, 2018 but has been delayed.

The law makers said in the letter BPCL should adopt the same methodology used for implementing pay revision in all other public sector oil companies.

The salaries of BPCL of-
ficers were also revised for a ten-year period beginning 2017 based on the guidelines

agement is of the view that

changes i

TO ADVERTISE PLEASE CONTACT

Trivandrum : 0471 - 2502001
Kochi : 0484 - 2301653
Thrissur : 0487 - 2321411
Kottayam : 0481 - 2561441
Kozhikode : 0495 - 2762201

BusinessLine

SCHEDULE - II, FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s ATLAS GOLD TOWNSHIPS
(INDIA) PRIVATE LIMITED

1. Name of Corporate Debtor	M/s Atlas Gold Townships (India) Private Limited
2. Date of incorporation of corporate debtor	22-01-2009
3. Authority under which corporate debtor is incorporated / registered	ROC -Emakulum
4. Corporate identity number / limited liability identity number of corporate debtor	U45200KL2009PTC023738
5. Address of the registered office and principal office (if any) of corporate debtor	Reg Office-As per MCA Records M/s. Atlas Gold Townships (India) Private Limited XI/305H, Near Federal Bank, Opp. Cochin Internal-Airport, Vappalassery, Nedumbassery, Angamaly- 683572, Kerala, India
6. Date of Closure of Insolvency Resolution Process	04-06-2021
7. Liquidation Commencement Date of Corporate Debtor	04-06-2021 (Order Received on 08-06-2021)
8. Name, and Registration Number of the Insolvency Professional acting as liquidator	C.A.Jasin Jose, FCA,CFE(USA)IP RV IBBI/PA-001/IP-P00695/2017-2018/11225
9. Address and E-mail of the Liquidator as Registered with the Board	Jasin Jose, Ponmattam Madaserry Mookannoor PO-683577, Angamaly, Kerala, India Email-Jasinjoseponmattam@gmail.com
10. Address and E-mail of the Liquidator to be used for correspondence	CA Jasin Jose, 5D,Skyline Riverscape Thottumugham, Aluva-683105 cajasinjose@gmail.com
11. Last Date for submission of claims	08-07-2021

Notice is hereby given that the Hon'ble National Company Law Tribunal -Kochi Bench has ordered the commencement of liquidation of the **M/s ATLAS GOLD TOWNSHIPS (INDIA) PRIVATE LIMITED** on 04-06-2021.

The stakeholders of M/s ATLAS GOLD TOWNSHIPS (INDIA) PRIVATE LIMITED hereby called upon to submit a proof of their claims, on or before **08-07-2021**, to the liquidator at the address mentioned against item 10

The financial creditors shall submit their proof of claims by electronic means only. All other stake holders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Relevant Forms for Submission of claims are available at <https://ibbi.gov.in/home/downloads>

Name and Signature of the Liquidator:

Aluva, 09-06-2021

Sd/-

Jasin Jose



Published
on 11/06/21

INV

(Insolve

1.	Name of
2.	Date of i
3.	Authority incorpor
4.	Corpora identifice
5.	Address principal
6.	Insolven corporat
7.	Date of i
8.	Eligibility section 2
9.	Norms c section ;
10.	Last date
11.	Date of i prospec
12.	Last dat provision
13.	Date of i resolutic
14.	Date of i memora and reqi prospec
15.	Manner resolutic informat informat
16.	Last date
17.	Manner resolutic
18.	Estimate resolutic Authority
19.	Name ai resolutic
20.	Name, A resolutic with the
21.	Address corresp professi
22.	Further i
23.	Date of

09-06-2021
Kochi